SHRI GEORGE FERNANDES : Shri. Siddhu, the Leader of the Janata Party, in Rajya Sabha was similarly prevented. We had to make our way to enter Parliament House.

MR. DEPUTY-SPEAKER : You should not be prevented.

SHRI GEORGE FERNANDES : You must seek the explanation from ...

MR. DEPUTY-SPEAKER : We will look into it.

MATTERS UNDER RULE 377— (CONTD).

(iii) NEED TO HELP THE FAMILIES OF THOSE WHOSE LAND IS BEING USED BY ONGC FOR OIL EXPLANATION.

SHRI AHMED MOHAMMED PATEL (Broach) : The programme of oil production and exploration in the country is of very high importance. People also having realised this voluntarily given their lands for oil exploration to ONGC with out resorting to the courts. The area around Ankleshwer in Bharoach District of Gujarat has right from the begining proved a great potential for oil exploration. ONGC acquires plenty of lands in different places for this programme. As per the guide lines of ONGC, at least one persons from the family of the land owner is to be provided job in the ONGC. But this guidline is hardly put into practice. There are so many families who have lost their lands but have not been provided with employment to any of their members. Many times, families who lose their land are less educated and backward and some of the people from such families have become over-aged also. It is quite just that families who lose their lands should get alternative source of income as well as these families whose recruitable members are less qualified or over-aged some relaxation should be given.

Recently, some people have been called for interview and further recruitment is also under contemplation.

I would, therefore, urge Government that it may please direct the ONGC to recruit the persons from land losers on priority basis and also to effect relaxation in qualification and age wherever there are candidates who hail from land loser family.

(iv) NEED FOR STORN ACTION AGAINST PERSONS ENGAGED IN ILLEGAL FELLING OF TREES.

श्री चन्द्रपाल शैलानी (हाथरस) : उपाध्यक्ष महोदय, वृक्षारोपण तथा हरे व फलदार वृक्षों की रक्षा हमारी लोकप्रिय प्रधान मंत्री के 20 सूत्री कार्यक्रम का अंग है। आजकल देश के विभिन्न भागों में विशेषकर उत्तर प्रदेश के अनेक जिलों में सरकारी कर्मचारियों की अनेक मिली भगत से हरे व फलदार वृक्षों की अनधिकृत रूप से कटाई का अभियान बड़ी तेजी से चल रहा है। पुलिस के अधिकारियों और कर्मचारियों की अगुवाई में वन विभाग कर्मचारी, लेखपाल और ठेकेदार मिलकर भारी संख्या में पेड़ों को कटवा कर विरोधी कार्य कर रहे हैं। यदि किसी ग्राम समाज का प्रधान अथवा अन्य कोई व्यक्ति गैर-कानूनी तरीके से पेड़ कटाई की रिपोर्ट करने थाने जाते है तो पहले तो उसकी रिपोर्ट लिखी नहीं जाती और लिखी भी जाती है तो केवल खानापूरी करने के लिए, उसपर तत्काल कोई कार्यवाही नहीं होती और सब मामला यों ही रफा-दफा कर दिया जाता है।

यह एक सर्वविदित सच्चाई है कि वृक्षों पर ही वर्षा निर्भर करती है और बढ़ते हुए रेगिस्तान को रोकने के लिए अधिक से अधिक मात्रा में वृक्षारोपण करना तथा हरे वृक्षों की रक्षा करना आवश्यक है।

मेरा सरकार से अनुरोध है कि वह किसी उच्च स्तरीय खुफिया एजेंसी से इसकी जांच कराए और इस राष्ट्र विरोधी कार्य में दोषी पाए जाने वाले अधिकारियों एवं कर्मचारियों के विरुद्ध सख्त कार्यवाही करे ताकि भविष्य